

By Email/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 1993 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the 12<sup>th</sup> April, 2019.

Sub:- Extension of earned leave.

Ref:- Your letter dated 10.04.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of earned leave by 1(one) day i.e. for 09.04.2019, as prayed for.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/ 1997 /A, dated 12.04.19  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court

*12/4/19*  
**JT. REGISTRAR (VIGILANCE)**

*Rds*